

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.16/2007

Friday this the 8 th day of June, 2007.

CORAM:

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE MR. GAUTAM RAY, ADMINISTRATIVE MEMBER

B.P.Muthukoya
Junior Engineer(Electrical),
Electrical Section, (Department of Electricity)
Union Territory of Lakshadweep,
Chetiat, Lakshadweep,
residing at Departmental Quarters, Chetiat,
Union Territory of Lakshadweep. Applicant

By Advocate Mr.T.C.G.Swamy

V/s.

1 Union of India represented by
The Secretary to the Government of India,
Ministry of Home Affairs,
New Delhi

2 The Administrator,
Union Territory of Lakshadweep
Kavaratti – 682 555 Respondents

By Advocates
Mr.Thomas Mathew Nellimoottil (R-1)
Mr.S.Radhakrishnan (R-2)

The application having been heard on 8.6.2007,
the Tribunal on 8.6.2007 delivered the following.

ORDER

HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The respondents have by order dated 23/5/2007 addressed a
letter to the Administrator, Lakshadweep Office, Kochi confirmed the

[Signature]

approval of the competent authority to extend the benefit of earlier CAT order dated 30/10/2006 in OA-382/2004 filed by Shri M.Koya, Assistant Engineer in the instant case also. As such, the Secretary to the Administrator is on the job of doing the needful.

Taking judicial notice of the above submission (after perusal of the aforesaid order) this OA is closed. Liberty is given to the applicant to revive the OA in case any grievances subsist. OA is disposed of.



GAUTAM RAY
ADMINISTRATIVE MEMBER



DR.K.B.S.RAJAN
JUDICIAL MEMBER

abp